

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. 11/AM11 HELD ON 16.06.2010
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. 11/87-NC-7/2010 of NORMS COMMITTEE (NC-7) dealing with ‘Plastic & Rubber Products’ held on 16.06.2010 under the Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 10/AM11 held on 09.06.2010.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

ONLINE CASES

Case No.:6/24/87-ALC1/2009	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Approved
HQ File :01/87/050/00189/AM10/	RLA File :04/24/040/00118/AM10/	Lic.No/Date:0410107467 01.09.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39239090	63/0- PLASTIC TRAY MADE FROM PS DISSIPATIVE PLASTIC SHEET. (TOTAL WEIGHT - 155555.68 KGS)	555556.000	Number	36844473.92	770804.89 US\$
				Total	36,844,473.92	770,804.89

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<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39230000	PS DISSIPATIVE PLASTIC SHEET.	150000.000	K.G	23010750.00	472500.00 US\$	
				Total	23,010,750.00	472,500.00	

Decision: With D/o C&PC OM No. 46011/107/2008-PC.II dated 16.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Polystyrene Trays	1 kg	Polystyrene Dissipative Sheet	1.15 kg

Case No.: 4/47/87-ALC1/2009	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Approved
HQ File :01/87/050/00353/AM10/	RLA File :02/24/040/00218/AM10/	Lic.No/Date:0210137455 04.02.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl. No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39021000	63/0- Polypropylene granules	5000.000	M.T	312700000.00	312700000.00 Indian Rupees
				Total	312,700,000.00	312,700,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	27101190	Naphtha	6365.000	M.T	240342400.00	5092000.00 US\$	
2	38151900	Catalyst (C-Donor/SILANE CHM-DIMETHOXY/D-Donor/SILANE CP2-DIMETHOXY/ Catylen D400/TEAL-S/TEA-S-23/ ZN 111-4 A vant/ZN GF2A- 1H A vant/LYNX 1010 HA/LYNX(R)2010 HA/POLYTRAK 8502/ZN 128 M A vant	2080.000	K.G	26507520.00	561600.00 US\$	
		Additives (Chemstat122/SP/ CrodamideER/Atmer SA1753/NeutronS/KemamideE /ArmoslinE/DHT-					

3	28112200	4A/STABIACEHT-P/Hycite713/ Ceasit FI VEG Code5900/ ZincStearate(TMDGrade)/ TRIGONOX101-20PP/TRIGONOX 301-20PP/ADKSTABNA-21 /PALMAROLEMI.NA.08/ CithrolGMS0400	12500.000	K.G	2065000.00	43750.00 US\$	
4	38123090	Anti-oxidants(AnoxPP18/Irganox1076 /Evernox76/Songnox1076 /Anox20/Irganox1010/Evernox10/ Alkanox240/Irgafos168 /Everfos168/Richfos168/Songnox1680/ Anox330/Irganox1330/Irgafos P-EPQ/HostanoxP- EPQP/IrganoxPS802FD/Songnox DSTDPI/DSTPYOSHITOMI	8585.000	K.G	2228666.00	47217.50 US\$	
				Total	271,143,586.00	5,744,567.50	

Decision: With D/o C&PC OM No. 46011/260/2004-PC.II, dated 20.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polypropylene Granules	1 MT	1. Naphtha	1.273 MT
		2. Catalyst (C-Donor/silane Chm-Dimethoxy/D-donor/Silane CP2 Dimethoxy/Catylene D400/TEAL-S/TEA S-23/ZN 111-4 Avant/ZN GF2A-1Havant/LYNX 1010 HA/LYNX (R) 2010 HA/Polytrak 8502/ZN 128 M Avant)	0.416 kg
		3. Anti Oxidants (Anox PP 18/Irganox 1076/Evernox 76/Songnox 1076/Anox 20/Irganox 1010/Evernox 10/Alkanox 240/Irgafos 168/Everfos 168/Richfos 168/Songfox 1680/ANox 330/Irganox 1330/Irgafos P-EPQ/Hostanox P-EPQ P/Irganox	1.717 kg

		PS 802 FD/Songox DSTDP/DSTP Yoshitmoni)	
		4. Additives (Chemstat 122-SP/Crodamide ER/Atmer SA 1753/Neurton S/Kemamide E/Armoslip E/DHT-4A/STABIACE HT-P/Hycite 713/Ceasit FI VEG Code 5900/Zinc Stearate (TMD Grade) / Trigonox 101-20 PP/ ADK Stab NA 21/Palmarole MI.NA. 08/Cithrol GMS 0400)	2.500 kg

Case No.:7/48/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Approved
HQ File :01/87/050/00365/AM10/	RLA File :31/24/040/00212/AM10/	Lic.No/Date:3110041892 11.02.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39081010	63/0- AKULON K 224 HG6 GREY 30% GLASS FIBER REINFORCED PA6 (NYLON 6) COMPOUND IN GREY COLOUR	25000.000	K.G	3530375.00	76250.00 US\$
				Total	3,530,375.00	76,250.00
						Limiting Factor

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Sum of CIF (Value/Qty/Value & Qty)
1	39081090	NYLON 6 CHIPS / GRANULES BASE POLYMER	16860.000	K.G	1901942.88	40295.40 US\$	
2	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCING MATERIAL	7725.000	K.G	393789.60	8343.00 US\$	
3	32064990	BLACK MASTERBATCH PE 48/93 RELEVANT COLORANT	515.000	K.G	68062.40	1442.00 US\$	
4	29159090	N 100 PA6 POWDER ADDITIVE	650.000	K.G	90506.00	1917.50 US\$	
				Total	2,454,300.88	51,997.90	

Decision: With D/o C&PC OM No. 46011/22/2009-PC.II dated 16.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
30% Glassfibre Reinforced Nylon-6 Compound (Akulon K224 HG6)	1 kg	1. Nylon-6 Chips/Granules	0.6744 kg
		2. Glass Fiber	0.3090 kg
		3. Color Master Batch	0.0206 kg
		4. N 100 PA 6 Powder Additive	0.0260 kg

3.2 Following applications are **deferred**:

MANUAL CASES

3.2.1	Case No. A-42	SPECIALITY POLYMERS PVT. LTD.	HQ F. No. 01/87/050/00473/AM09/DES-VII	Status: Deferred
	NC No.: 11/AM11 Dated: 16.06.2010	Adv. Lic. No. 0310489820 Dated 10.10.2008	RLA F. No. 03/95/040/00438/AM09	

Request: Review of NC's decision taken in Meeting No. 49/AM10 held on 18.03.2009.

Position: D/o C&PC will furnish comments.

Deferred for next NC Meeting.

3.2.2	Case No. A-43	SANHIT POLYMERS PVT. LTD.	HQ F. No. 01/87/050/00365/AM09/DES-VII	Status: Deferred
	NC No.: 11/AM11 Dated: 16.06.2010	Adv. Lic. No. 0210112728 Dated 23.05.2008	RLA F. No. 02/24/040/00034/AM09	

Request: Review of NC's decision taken in Meeting No. 49/AM10 held on 18.03.2009.

Position: D/o C&PC will furnish comments.

Deferred for four weeks.

3.2.3	Case No. A-44	BALKRISHNA INDUSTRIES LTD.	HQ F. No. 01/87/050/00167/AM10/DES-VIII	Status: Deferred
	NC No.: 11/AM11 Dated: 16.06.2010	Adv. Lic. No. 0310533099 Dated 10.08.2009	RLA F. No. 03/94/040/00373/AM10	

Request: Review of decision taken in Norms Committee Meeting No. 34/AM10 held on 18.11.2009.

Position: With DIPP letter dated 21.04.2010, following information were called for from the firm by DGFT vide letter dated 29.04.2010:

“Last one year production consumption data duly certified by Central Excise”

Reply awaited from the firm.

Deferred for four weeks.

3.2.4	Case No. A-45	HENKEL CAC PVT. LTD.		Status: Deferred
	NC No.: 11/AM11 Dated: 16.06.2010	HQ F. No. 01/87/162/00170/AM10/DES-VII	RLA F. No. 03/94/040/00423/AM09	

Request: **Fixation of adhoc norms for the export product “Polyester Content and 50% Solvent ”**

Solution containing 50% Resin

Position: D/o C&PC will furnish comments.

Deferred for next NC Meeting.

3.2.5	Case No. A-46	ALUDECOR LAMINATION PVT. LTD.	HQ F. No. 01/87/050/00059/AM10/DES-VII	Status: Deferred
	NC No.: 11/AM11 Dated: 16.06.2010	Adv. Lic. No. 0210126791 Dated 21.05.2009	RLA F. No. 02/24/040/00029/AM10	

Request: **Amendment in the description of Import Item No. 1.**

Position: D/o C&PC will furnish comments.

Deferred for next NC Meeting.

3.2.6	Case No. A-47	ALUDECOR LAMINATION PVT. LTD.	HQ F. No. 01/87/050/00622/AM09/DES-VII	Status: Deferred
	NC No.: 11/AM11 Dated: 16.06.2010	Adv. Lic. No. 0210121608 Dated 29.12.2008	RLA F. No. 02/24/040/00232/AM09	

Request: Amendment in the description of Import Item No. 1.

Position: D/o C&PC will furnish comments.

Deferred for next NC Meeting.

3.2.7	Case No. A-48	INTERNATIONAL CONVEYORS LTD.	HQ F. No. 01/87/050/01173/AM06/DES-VII	Status: Deferred
	NC No.: 11/AM11 Dated: 16.06.2010	Adv. Lic. No. 0310361260 Dated 29.12.2005	RLA F. No. 03/94/040/01054/AM06	

Request: Review of decision taken in Norms Committee Meeting No. 4/AM07.

Position: D/o C&PC will furnish comments.

Deferred for next NC Meeting.

Deferred for next NC Meeting.

3.2.10	Case No. A-51	TEGA INDUSTRIES LTD.	HQ F. No. 01/83/50/690/AM06/DES-VII	Status: Deferred
	NC No.: 11/AM11 Dated: 16.06.2010	Adv. Lic. No. 0210086685 Dated 28.02.2006	RLA F. No. 02/24/40/267/AM06	

Request: **Fixation of adhoc norms for the export product ‘Complete Set of SAG Mill Liner Dia 4.73 X 7.8 M Long’**

Position: D/o C&PC will furnish comments.

Deferred for next NC Meeting.

ONLINE CASES

1	Case No.:9/6/87-ALC1/2009	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00030/AM10/	RLA File :03/94/040/00440/AM09/	Lic.No/Date:0310512610 20.03.2009	Defer Date:14.07.2010
	Position: D/L No. 46011/07/2008-PC.II, 08.07.2009 issued by D/o C&PC, followed by reminder from DGFT on 25.08.2009, 21.10.2009, 16.12.2009 and 27.04.2010. Reply still awaited from the firm. Final Reminder may be			

issued to firm by DGFT.

2	Case No.:1/10/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00051/AM10/	RLA File :04/24/040/00300/AM09/	Lic.No/Date:0410104598 15.05.2009	Defer Date:14.07.2010
	Position: D/o C&PC will furnish comments.			

3	Case No.:3/15/87-ALC1/2009	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00108/AM10/	RLA File :07/24/040/00090/AM10/	Lic.No/Date:0710065596 26.06.2009	Defer Date:14.07.2010
	Position: D/L No. 46011/81/2009-PC.II dated 23.09.2009 issued by D/o C&PC, followed by reminder from DGFT on 21.10.2009 and 27.04.2010. Reply is still awaited from the firm. Reminder with a copy of D/L may again be issued to firm by DGFT			

4	Case No.:6/15/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00111/AM10/	RLA File :04/24/040/00301/AM09/	Lic.No/Date:0410105770 30.06.2009	Defer Date:14.07.2010
	Position: D/o C&PC will furnish comments.			

5	Case No.:7/15/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00112/AM10/	RLA File :04/24/040/00315/AM09/	Lic.No/Date:0410105775 30.06.2009	Defer Date:14.07.2010
	Position: D/o C&PC will furnish comments.			

6	Case No.:7/22/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00179/AM10/	RLA File :04/24/040/00068/AM10/	Lic.No/Date:0410107039 19.08.2009	Defer Date:14.07.2010
	Position: D/o C&PC will furnish comments.			

7	Case No.:1/24/87-ALC1/2009	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00184/AM10/	RLA File :09/24/040/00195/AM10/	Lic.No/Date:0910039080 27.08.2009	Defer Date:07.07.2010
	Position: D/o C&PC will furnish comments.			

9	Case No.:2/25/87-ALC1/2009	Party Name:ASP SEALING PRODUCT LTD.	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00191/AM10/	RLA File :05/23/040/00032/AM10/	Lic.No/Date:0510248960 09.09.2009	Defer Date:07.07.2010
	Position: The firm vide their letter dated 20.05.2010 has requested to approach Excise Deptt. directly by DGFT as they are not able to get the requisite information from Excise Deptt.			

10	Case No.:13/43/87-ALC1/2009	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00324/AM10/	RLA File :07/24/040/00238/AM10/	Lic.No/Date:0710067239 29.09.2009	Defer Date:07.07.2010
	Position: D/o C&PC will furnish comments.			

11	Case No.:8/32/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00244/AM10/	RLA File :04/24/040/00088/AM10/	Lic.No/Date:0410108652 19.10.2009	Defer Date:14.07.2010

Position: D/o C&PC will furnish comments.

12	Case No.:7/36/87-ALC1/2009	Party Name:TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00279/AM10/	RLA File :31/24/040/00146/AM10/	Lic.No/Date:3110040755 20.11.2009	Defer Date:14.07.2010
	Position: Reply received from the firm and sent to DIPP on 14.06.2010. DIPP will furnish comments.			

13	Case No.:6/37/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00288/AM10/	RLA File :08/24/040/00237/AM10/	Lic.No/Date:0810084606 02.12.2009	Defer Date:14.07.2010
	Position: Application to be sent to D/o C&PC.			

14	Case No.:9/48/87-ALC1/2009	Party Name:TTK LIG LIMITED	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00367/AM10/	RLA File :04/24/040/00172/AM10/	Lic.No/Date:0410110416 29.12.2009	Defer Date:14.07.2010
	Position: Reply awaited from the firm.			

15	Case No.:28/8/87-ALC1/2010	Party Name:ITW INDIA LIMITED	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00083/AM11/	RLA File :09/24/040/00363/AM10/	Lic.No/Date:0910040521	Defer

		05.01.2010	Date:07.07.2010
Position: D/o C&PC will furnish comments.			

16	Case No.:4/44/87-ALC1/2009	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00338/AM10/	RLA File :35/24/040/00025/AM10/	Lic.No/Date:3510028908 19.01.2010	Defer Date:14.07.2010
	Position: Reply awaited from the firm.			

17	Case No.:22/48/87-ALC1/2009	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00380/AM10/	RLA File :35/24/040/00026/AM10/	Lic.No/Date:3510028907 19.01.2010	Defer Date:14.07.2010
	Position: D/o C&PC will furnish comments.			

18	Case No.:2/47/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00351/AM10/	RLA File :03/95/040/00265/AM10/	Lic.No/Date:0310558492 04.02.2010	Defer Date:14.07.2010
	Position: D/o C&PC will furnish comments.			

20	Case No.:5/47/87-ALC1/2009	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00354/AM10/	RLA File :02/24/040/00219/AM10/	Lic.No/Date:0210137471 04.02.2010	Defer Date:07.07.2010
	Position: D/o C&PC will furnish comments.			

22	Case No.: 26/8/87-ALC1/2010	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00081/AM11/	RLA File :05/23/040/00155/AM10/	Lic.No/Date:0510258414 12.02.2010	Defer Date:07.07.2010
	Position: D/o C&PC will furnish comments.			

23	Case No.: 6/50/87-ALC1/2009	Party Name:SAKATA INX (INDIA) LTD.	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00388/AM10/	RLA File :05/24/040/00300/AM10/	Lic.No/Date:0510259762 03.03.2010	Defer Date:14.07.2010
	Position: D/o C&PC will furnish comments.			

24	Case No.: 3/52/87-ALC1/2009	Party Name:ORIENTAL CONTAINERS LIMITED	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00426/AM10/	RLA File :03/95/040/00804/AM10/	Lic.No/Date:0310563865 10.03.2010	Defer Date:14.07.2010
	Position: D/o C&PC will furnish comments.			

25	Case No.: 19/8/87-ALC1/2010	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00074/AM11/	RLA File :03/95/040/00793/AM10/	Lic.No/Date:0310564436 12.03.2010	Defer Date:14.07.2010
	Position: Application awaited from RLA			

	Case No.: 13/8/87-ALC1/2010	Party Name:LION RUBBER INDUSTRIES PVT LTD.	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
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26	HQ File :01/87/050/00068/AM11/	RLA File :03/95/040/00788/AM10/	Lic.No/Date:0310565302 18.03.2010	Defer Date:28.07.2010
	Position: With DIPP letter dated 16.06.2010, following information may be called for from the firm: (i) Exact specification of rubber compound along with type of rubber used in the rubber compound to be imported and (ii) Various sizes and shapes of rubber profiles to be exported.			

27	Case No.:16/8/87-ALC1/2010	Party Name:PENNWALT AGRU PLASTICS LTD.	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00071/AM11/	RLA File :03/95/040/00805/AM10/	Lic.No/Date:0310566270 24.03.2010	Defer Date:14.07.2010
	Position: D/o C&PC will furnish comments.			

28	Case No.:15/8/87-ALC1/2010	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00070/AM11/	RLA File :03/95/040/00413/AM10/	Lic.No/Date:0310566561 25.03.2010	Defer Date:14.07.2010
	Position: D/o C&PC will furnish comments.			

29	Case No.:18/8/87-ALC1/2010	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00073/AM11/	RLA File :03/95/040/00373/AM10/	Lic.No/Date:0310566568 25.03.2010	Defer Date:14.07.2010
	Position: D/o C&PC will furnish comments.			

30	Case No.: 3/1/87-ALC1/2010	Party Name:GRAPHITE INDIA LIMITED	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00438/AM10/	RLA File :03/94/040/01080/AM10/	Lic.No/Date:0310566920 26.03.2010	Defer Date:28.07.2010
	Position: D/L No. 46011/29/2010 dated 17.05.2010 issued by D/o C&PC. Reminder with a copy of D/L may be issued to firm by DGFT.			

31	Case No.: 5/1/87-ALC1/2010	Party Name:TRENDY HOMEWARES	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00440/AM10/	RLA File :24/24/040/00021/AM10/	Lic.No/Date:2410027888 30.03.2010	Defer Date:14.07.2010
	Position: D/o C&PC will furnish comments.			

32	Case No.: 17/8/87-ALC1/2010	Party Name:POSITIVE PACKAGING INDUSTRIES LIMITED	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00072/AM11/	RLA File :03/95/040/00865/AM10/	Lic.No/Date:0310567286 30.03.2010	Defer Date:14.07.2010
	Position: D/o C&PC will furnish comments.			

33	Case No.: 20/11/87-ALC1/2010	Party Name:POLY MEDICURE LTD.	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00107/AM11/	RLA File :05/24/040/00530/AM10/	Lic.No/Date:0510261477 30.03.2010	Defer Date:07.07.2010
	Position: New Case; copy of application awaited from RLA.			

34	Case No.:24/8/87-ALC1/2010	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00079/AM11/	RLA File :03/94/040/01132/AM10/	Lic.No/Date:0310567679 31.03.2010	Defer Date:14.07.2010
	Position: D/o C&PC will furnish comments.			

35	Case No.:27/8/87-ALC1/2010	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00082/AM11/	RLA File :05/23/040/00194/AM10/	Lic.No/Date:0510262424 15.04.2010	Defer Date:14.07.2010
	Position: D/o C&PC will furnish comments.			

36	Case No.:25/8/87-ALC1/2010	Party Name:MICRO INKS LTD.	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00080/AM11/	RLA File :03/95/040/00035/AM11/	Lic.No/Date:0310570326 20.04.2010	Defer Date:14.07.2010
	Position: D/o C&PC will furnish comments.			

37	Case No.:1/8/87-ALC1/2010	Party Name:MOTIBA SILICONE PVT. LTD.	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00056/AM11/	RLA File :03/95/040/00044/AM11/	Lic.No/Date:0310572945 06.05.2010	Defer Date:14.07.2010
	Position: D/o C&PC will furnish comments.			

	Case No.:2/8/87-ALC1/2010	Party Name:TREXTA INDIA LEATHER ACCESSORIES MFG. CO. P. LTD	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00057/AM11/	RLA File :04/24/040/00021/AM11/	Lic.No/Date:0410113657 11.05.2010	Defer Date:28.07.2010

38	Position: With DIPP letter dated 16.06.2010, following information may be called for from the firm:			
	(i) Sizes and shapes of export product and (ii) Net content of each type of PU synthetic leather in export.			

39	Case No.:3/8/87-ALC1/2010	Party Name:PYRAMID PLASTICS	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00058/AM11/	RLA File :03/95/040/00829/AM10/	Lic.No/Date:0310574008 12.05.2010	Defer Date:14.07.2010
	Position: D/o C&PC will furnish comments.			

40	Case No.:4/8/87-ALC1/2010	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00059/AM11/	RLA File :03/95/040/00091/AM11/	Lic.No/Date:0310574022 12.05.2010	Defer Date:14.07.2010
	Position: D/o C&PC will furnish comments.			

41	Case No.:5/8/87-ALC1/2010	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00060/AM11/	RLA File :03/94/040/00085/AM11/	Lic.No/Date:0310574044 13.05.2010	Defer Date:14.07.2010
	Position: DIPP will furnish comments.			

42	Case No.:6/8/87-ALC1/2010	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00061/AM11/	RLA File :03/94/040/00086/AM11/	Lic.No/Date:0310574049	Defer

		13.05.2010	Date:14.07.2010
Position: DIPP will furnish comments.			

43	Case No.:7/8/87-ALC1/2010	Party Name:KRISHNA LAMICOAT PVT. LTD	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00062/AM11/	RLA File :07/24/040/00003/AM11/	Lic.No/Date:0710071552 14.05.2010	Defer Date:14.07.2010
	Position: D/o C&PC will furnish comments.			

44	Case No.:9/8/87-ALC1/2010	Party Name:PODDAR MERCANTILE PVT.LTD.,	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00064/AM11/	RLA File :02/24/040/00007/AM11/	Lic.No/Date:0210142061 14.05.2010	Defer Date:14.07.2010
	Position: D/o C&PC will furnish comments.			

45	Case No.:22/8/87-ALC1/2010	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00077/AM11/	RLA File :07/24/040/00013/AM11/	Lic.No/Date:0710071620 17.05.2010	Defer Date:14.07.2010
	Position: D/o C&PC will furnish comments.			

46	Case No.:23/8/87-ALC1/2010	Party Name:BALAJI AMINES LIMITED	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00078/AM11/	RLA File :31/24/040/00021/AM11/	Lic.No/Date:3110043268 18.05.2010	Defer Date:14.07.2010

Position: D/o C&PC will furnish comments.

47	Case No.:3/11/87-ALC1/2010	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00090/AM11/	RLA File :35/24/040/00041/AM10/	Lic.No/Date:3510030284 21.05.2010	Defer Date:07.07.2010
	Position: New Case; copy of application awaited from RLA.			

48	Case No.:4/11/87-ALC1/2010	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00091/AM11/	RLA File :35/24/040/00053/AM09/	Lic.No/Date:3510030310 24.05.2010	Defer Date:07.07.2010
	Position: New Case; copy of application awaited from RLA.			

49	Case No.:1/11/87-ALC1/2010	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00088/AM11/	RLA File :03/95/040/00135/AM11/	Lic.No/Date:0310575862 25.05.2010	Defer Date:07.07.2010
	Position: New Case; copy of application awaited from RLA.			

50	Case No.:2/11/87-ALC1/2010	Party Name:POWERBAND	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00089/AM11/	RLA File :03/95/040/00094/AM11/	Lic.No/Date:0310575907 25.05.2010	Defer Date:07.07.2010
	Position: New Case; copy of application awaited from RLA.			

	Case No.:5/11/87-ALC1/2010	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
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51	HQ File :01/87/050/00092/AM11/	RLA File :07/24/040/00043/AM11/	Lic.No/Date:0710071809 26.05.2010	Defer Date:07.07.2010
Position: New Case; copy of application awaited from RLA.				

52	Case No.:6/11/87-ALC1/2010	Party Name:HLL LIFECARE LIMITED	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00093/AM11/	RLA File :53/24/040/00002/AM11/	Lic.No/Date:5310010501 26.05.2010	Defer Date:07.07.2010
	Position: New Case; copy of application awaited from RLA.			

53	Case No.:7/11/87-ALC1/2010	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00094/AM11/	RLA File :07/24/040/00045/AM11/	Lic.No/Date:0710071829 28.05.2010	Defer Date:07.07.2010
	Position: New Case; copy of application awaited from RLA.			

54	Case No.:8/11/87-ALC1/2010	Party Name:SOLVA Y SPECIALITIES INDIA PVT.LTD.	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00095/AM11/	RLA File :03/95/040/00078/AM11/	Lic.No/Date:0310576558 31.05.2010	Defer Date:07.07.2010
	Position: New Case; copy of application awaited from RLA.			

55	Case No.:9/11/87-ALC1/2010	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00096/AM11/	RLA File :07/24/040/00052/AM11/	Lic.No/Date:0710071907 31.05.2010	Defer Date:07.07.2010

Position: New Case; copy of application awaited from RLA.
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56	Case No.:10/11/87-ALC1/2010	Party Name:ATUL LIMITED,	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00097/AM11/	RLA File :08/24/040/00044/AM11/	Lic.No/Date:0810089333 01.06.2010	Defer Date:07.07.2010
	Position: New Case; copy of application awaited from RLA.			

57	Case No.:14/11/87-ALC1/2010	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00101/AM11/	RLA File :03/95/040/00176/AM11/	Lic.No/Date:0310576903 02.06.2010	Defer Date:07.07.2010
	Position: New Case; copy of application awaited from RLA.			

58	Case No.:15/11/87-ALC1/2010	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00102/AM11/	RLA File :03/95/040/00163/AM11/	Lic.No/Date:0310577103 03.06.2010	Defer Date:07.07.2010
	Position: New Case; copy of application awaited from RLA.			

59	Case No.:16/11/87-ALC1/2010	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00103/AM11/	RLA File :07/24/040/00044/AM11/	Lic.No/Date:0710071990 03.06.2010	Defer Date:07.07.2010
	Position: New Case; copy of application awaited from RLA.			

60	Case No.:11/11/87-ALC1/2010	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00098/AM11/	RLA File :02/24/040/00028/AM11/	Lic.No/Date:0210142919 04.06.2010	Defer Date:07.07.2010
	Position: New Case; copy of application awaited from RLA.			

61	Case No.:12/11/87-ALC1/2010	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00099/AM11/	RLA File :02/24/040/00030/AM11/	Lic.No/Date:0210142923 04.06.2010	Defer Date:07.07.2010
	Position: New Case; copy of application awaited from RLA.			

62	Case No.:13/11/87-ALC1/2010	Party Name:LEXTER EXIM	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00100/AM11/	RLA File :03/95/040/00149/AM11/	Lic.No/Date:0310577416 04.06.2010	Defer Date:07.07.2010
	Position: New Case; copy of application awaited from RLA.			

63	Case No.:17/11/87-ALC1/2010	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00104/AM11/	RLA File :11/24/040/00010/AM11/	Lic.No/Date:1110022540 04.06.2010	Defer Date:07.07.2010
	Position: New Case; copy of application awaited from RLA.			

64	Case No.:18/11/87-ALC1/2010	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00105/AM11/	RLA File :02/24/040/00033/AM11/	Lic.No/Date:0210143014 07.06.2010	Defer Date:07.07.2010
Position: New Case; copy of application awaited from RLA.				

65	Case No.:19/11/87-ALC1/2010	Party Name:GARWARE ELASTOMERICS LTD.	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00106/AM11/	RLA File :31/24/040/00038/AM11/	Lic.No/Date:3110043493 07.06.2010	Defer Date:07.07.2010
Position: New Case; copy of application awaited from RLA.				

66	Case No.:21/11/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00108/AM11/	RLA File :31/24/040/00024/AM11/	Lic.No/Date:3110043499 08.06.2010	Defer Date:07.07.2010
Position: New Case; copy of application awaited from RLA.				

67	Case No.:22/11/87-ALC1/2010	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:11/87-ALC1/2010 16.06.2010	Status: Deferred
	HQ File :01/87/050/00109/AM11/	RLA File :05/24/040/00026/AM11/	Lic.No/Date:0510265711 08.06.2010	Defer Date:07.07.2010
Position: New Case; copy of application awaited from RLA.				

Meeting ended with thanks to Chair and all participants.
